

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3950  
ANSWERED ON:03.12.2010  
IMPLEMENTATION OF SCHEME  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of the schemes being implemented in Karnataka for Scheduled Tribes (STs);
- (b) the details of the beneficiaries under the above schemes/programmes; and
- (c) the manner by which the Ministry ensures implementation of various projects meant for STs. particularly in Karnataka?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a)&(b) : The details of the schemes being administered by the Ministry of Tribal Affairs are at Annexure.
- (c) : The Ministry ensures implementation of its various projects meant for STs in States including Karnataka through following manners :
- (i) furnishing of physical progress report and utilization certificates for the funds released,
  - (ii) visits by officers of the Ministry to the States,
  - (iii) communication through letters /telephone, and
  - (iv) review meetings with the States.